



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,6th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH - I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3546/2021 FIXED	BHANU BORAH AND 10 ORS <b>Versus</b> STATE OF ASSAM AND 33 ORS	MR. K N CHOUDHURY MR. D P BORAH	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1193/2021 <b>in</b> WP(C)/3546/2021	BHANU BORAH AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. K N CHOUDHURY MR. D P BORAH	
2	WP(C)/4000/2021 FIXED	SUHEL AKRAM AND 3 ORS. <b>Versus</b> THE PUNJAB NATIONAL BANK AND 4 ORS.	MD. S ISLAM MD S HOQUE MR. M DEKA	SC, PNB
<b>ADMISSION</b>				
3	WP(C)/390/2020 FIXED	PROTIVA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU. MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI
4	WP(C)/1810/2020 FIXED	U.V. ASSETS RECONSTRUCTION COMPANY LTD. <b>Versus</b> THE INSPECTOR GENERAL OF REGISTRATION, ASSAM AND 3 ORS.	MR. B SHARMA MR. H DAS	Mukesh Sharma (R4) SC, REVENUE SC, CENTRAL BANK OF INDIA
5	WP(C)/2020/2020 B/O	M/S. SHIV STEEL INDUSTRIES <b>Versus</b> PUNJAB NATIONAL BANK AND ANR.	MR G N SAHEWALLA MR J C GAUR MD ASLAM MR. A CHETIA MS. M GAUR MR H K SARMA MR. M SAHEWALLA MS. A JAIN	MR. P HAZARIKA MR. K K PARASAR MR. H S BORAH MR. A. GANGULY, SC, PNB
6	WA/102/2021	STATE OF ASSAM AND 2 ORS <b>Versus</b> ARABINDA RABHA 13 ORS	MR. D MOZUMDER MR. D MOZUMDER MR. P N GOSWAMI MR. S DUTTA	MR. K N CHOUDHURY

7	WA/119/2021 FIXED	RITU BORAH AND 5 ORS. <b>Versus</b> THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 12 ORS.	MR. U K NAIR MR R SINGHA	SR. SC, AEGCL
	<b>WITH</b> I.A.(Civil)/890/2021 <b>in</b> WA/119/2021	RITU BORAH AND 5 ORS. <b>Versus</b> THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 12 ORS.	MR. U K NAIR MR R SINGHA	SR. SC, AEGCL
	<b>WITH</b> I.A.(Civil)/936/2021 <b>in</b> WA/119/2021	RITU BORAH AND 5 ORS. <b>Versus</b> THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 12 ORS.	MR R SINGHA	SC, AEGCL
8	WA/165/2021 FIXED	M/S B.K. ENTERPRISES <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, F C I
<b>ORDERS</b>				
9	WA/104/2020 FIXED	UNION OF INDIA AND 5 ORS <b>Versus</b> SHRI C CHANDRA KUMAR	MR. S C KEYAL ASSTT.S.G.I.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR
10	Cont.Cas(C)/286/2020 B/O	ELIZA BEGUM <b>Versus</b> THE CHIEF POST MASTER GENERAL AND 3 ORS.	MR. Z KHALID MR Z I CHOUDHURY MS R R MUZIB R JAMAN	MR. R K D CHOUDHURY MS. L DEVI
11	WA/38/2021 FIXED	PRAKASH CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS D SAIKIA (AMICUS CURIAE) PETITIONER IN PERSON	GA, ASSAM
12	WA/140/2021 B/O	JOYSHREE DEV <b>Versus</b> SWADESH RANJAN PAUL AND JAHAR PAUL AND 5 ORS.	MR. D DAS SR. ADV MR J I BARBHUIYA MR. L MOHAN MR. H I CHOUDHURY	SC, WATER RESOURCE
13	I.A.(Civil)/1032/2021 FIXED <b>in</b> W.P.(CrI.)/2/2021 <b>WITH</b> W.P.(CrI.)/2/2021	MUMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. S KALITA MR. A GANGULY	GA, ASSAM SC, HEALTH
		MUMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S KALITA MR. A GANGULY MR P DAS MS V SAIKIA	GA, ASSAM MR. T C CHUTIA, "PUBLIC PROSECUTOR, ASSAM"
<b>HEARING</b>				
14	WA/31/2019 FIXED	JAHURUL ISLAM LASKAR AND 7 ORS <b>Versus</b> BAKTAR HUSSAIN AND 5 ORS	MR H R A CHOUDHURY (A1) MR. B SAHARIA MR. A M BARBHUIYA MS. S F MAITAI MS. M MEDHI MS. A AHMED (A1)	SC, CO OP MR. B SAHARIA MR. J N ISLAM MR. JUNM LASKAR (R6) MR. JALALUDDIN NUR MOHAMMAD LASKAR (R-6)
	<b>WITH</b> WA/33/2019	BAKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B SAHARIA MR M J QUADIR MR. K MIRA	SC, CO OP MR. JUNM LASKAR (R5) MR. A M BARBHUIYA MR. J N ISLAM FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

-

-----

-----

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,6th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5792/2019 WITH LCR, B/O	ROHIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. I HUSSAIN MR. L R MAZUMDER MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/6540/2019 B/O	BINA RANI DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/4306/2021	MD ABDUL KHALEQUE @ ABDUL KHALEK <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/4315/2021	ABUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR R DHAR MD. A MATLIB MD R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/4317/2021	HAJERA KHATUN @ HAJERA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/4335/2021	MUSSTT. SANBANU KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/4348/2021	SADEK ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

**EX PARTE ORDER**

8	WP(C)/7702/2019 WITH LCR, FIXED	JHUNU ROY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. J PAUL MS. P BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>ADMISSION</b>				
9	WP(C)/6042/2017 WITH LCR, FIXED	AIMONA BIBI @ AIMONA BIBI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR A ISLAM MR.H R AHMED	GA, ASSAM(R2-4) ASSTT.S.G.I.R1
10	WP(C)/5911/2018 WITH LCR, FIXED	ABDUL GAFUR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN MD A ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/145/2019 WITH LCR, FIXED	RAGHUNATH DAS @ RAGHU DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR G P BHOWMIK MR. S SARKAR MR. S P KAKOTI BORA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>ORDERS</b>				
12	PIL(Suo Moto)/2/2020	X X X X <b>Versus</b> IN RE - THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR, SR. ADV	GA, ASSAM
13	PIL/66/2020 FIXED	DEBARGHA ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. M SARMA MS S SARMA HAZARIKA	SC, ELEM. EDU GA, ASSAM
14	PIL(Suo Moto)/5/2021 FIXED	XXX <b>Versus</b> IN RE - STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. U K NAIR, SR. ADV	MR N DUTTA, AG, AP MR. A CHANDRAN, ADDL. SR. GA, AP
15	PIL/6/2021 FIXED	ABUL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, IRRIGATION SC, TRANSPORT SC, AGRI. DEPARTMENT SC, P H E
16	PIL/24/2021 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. N MODI MR R YASIN SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
	<b>WITH</b> I.A.(Civil)/1294/2021 <b>in</b> PIL/24/2021	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MS. N MODI SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
17	PIL/40/2021 FIXED	PRADIP BARUAH <b>Versus</b> UNION OF INDIA AND 9 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR. D KONWAR	GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, PCB SR. SC, APGCL SC, GMC
	<b>WITH</b> I.A.(Civil)/1169/2021 <b>in</b> PIL/40/2021	PRADIP BARUAH <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. P N CHOUDHURY MRS. H SARMAH	GA, ASSAM ASSTT.S.G.I. SC, GMC SR. SC, APGCL SC, PCB SC, FOREST

18 **WITH**  
PIL(Suo Moto)/3/2017

X X X X  
**Versus**  
IN RE- STATE OF ASSAM and 10 ORS.

MR.S S DEY  
SC, GHC

MR K P PATHAK  
MR. R K D CHOUDHURY  
GA, ASSAM  
GA, ASSAM  
MR. T C CHUTIA (R-1 TO 4)  
FOREST DEPTT.  
MR H K DAS  
MR. D SAIKIA  
MS. M BHATTACHARYYA  
(R-5 to 8)  
SC, GHC  
SC, GMC  
SC, FOREST  
SC, REVENUE

**WITH**  
I.A.(Civil)/941/2018  
**in** PIL(Suo Moto)/3/2017

XXX  
**Versus**  
THE STATE OF ASSAM AND 10 ORS.

MR H K DAS  
MR. U PATHAK

GA, ASSAM  
SC, WATER RESOURCE  
SC, GMC  
SC, G M D A

**HEARING**

19 PIL/74/2018  
FIXED

SWATI BIDHAN BARUAH  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

PETITIONER IN PERSON

GA, ASSAM  
MR. D P BORAH SC-  
HEALTH AND FAMILY  
WELFARE DEPTT.  
MS. D BORAH, SC-HEALTH  
AND FAMILY WELFARE  
DEPTT.  
ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

-

-----

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,6th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Arb.P./3/2020 FIXED	M/S. RAITANI ENGINEERING WORKS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. M JAIN	MR G GOSWAMI SC, NF RLY
<b>ADMISSION</b>				
2	Arb.P./18/2019 FIXED	M/S. BHARTIA INFRA PROJECTS LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
3	Arb.P./4/2020 FIXED	BIKASH ENTERPRISES <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MRS. S ROY MR R HUSSAIN	SC, NF RLY
4	Arb.P./5/2020 FIXED	M/S. C.C. CONSTRUCTION AND 5 ORS. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MRS. S ROY	MR G GOSWAMI SC, NF RLY
5	Arb.P./28/2020 FIXED	GLOBE INDIA ENTERPRISE, <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR H K SARMA MR. M SAHEWALLA	MR S CHAKRABORTY SC, RAILWAY
6	Arb.P./34/2020 FIXED	BEB-DDS-RKD (JV)-NAYAK (JV) <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR H K SARMA MR. M SAHEWALLA	MS G SARMAH SC, RAILWAY
7	Arb.P./36/2020 FIXED	DEVI DAYAL GOENKA <b>Versus</b> M/S. SWASTIK ASSAM REAL ESTATE PVT. LTD.	MR D DEKA	MR. A BISWAS MR R KALITA MS S AHOM
8	Arb.P./38/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR H K SARMA MR. M SAHEWALLA	SC, RAILWAY
9	Arb.P./40/2020 FIXED	NAYAK INFRASTRUCTURE PVT LTD <b>Versus</b> NORTH EAST FRONTIER RAILWAY (CONS ORGANISATION) AND ANR	MR G N SAHEWALLA MR D SENAPATI MR H K SARMA MR. M SAHEWALLA	MS G SARMAH (R-2) SC, RAILWAY

**ORDERS**

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

-

-----

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,6th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH - IV AND I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Tr.P.(C)/32/2021	PREETY AGARWAL <b>Versus</b> AMIT KUMAR AGARWAL	MR. A K GUPTA MR. R S MISHRA	
2	Cont.Cas(C)/298/2021 B/O	BHARATI BASUMATARY <b>Versus</b> M S MANIVANNAN, IAS AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	
3	Cont.Cas(C)/300/2021	RATNESWAR KUMAR AND 43 ORS. <b>Versus</b> R. S. RAMESH	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	
4	WP(C)/3755/2021 FIXED	SHAH ALAM AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R ALI MR. H A AHMED MS. M KHATUN	SC, PNRD GA, ASSAM
5	WP(C)/3872/2021 FIXED	ANUPAM MUKHERJEE <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. A DAS MR B ACHARYYA MS. M ACHARYYA	SC, NRC ASSTT.S.G.I. SC, ECI
6	WP(C)/3942/2021 FIXED	SMTI NIJU SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR MINTU SAIKIA	GA, ASSAM SC, FINANCE SC, REVENUE
7	WP(C)/3973/2021 FIXED	PRATIVA DEKA AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. M DAS	ASSTT.S.G.I.
8	WP(C)/4037/2021 FIXED	DIBRUGARH FISHERY CO OPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS. S DEVI MR J MAHANTA	GA, ASSAM SC, M A C
9	WP(C)/4078/2021 FIXED	JAMIR UDDIN AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, FOREST
10	<b>WITH</b> WP(C)/4047/2021	JALAL UDDIN AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS MR. J M SULAIMAN	GA, ASSAM SC, FOREST
11	WP(C)/4175/2021	SAURABH KUMAR KALITA <b>Versus</b> THE STATE BANK OF INDIA AND 3 ORS	MR. H N SARMA	

12	WP(C)/4353/2021	12 NO. JIA KALAHAI MSSS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S KHOUND MR. K MOHAMMED	GA, ASSAM
13	WP(C)/4362/2021	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
14	WP(C)/4363/2021	HADIUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. DITUL DAS MR. R RAHMAN	GA, ASSAM
15	WP(C)/4372/2021	DIPAK GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, ELEM. EDU SC, SSA
16	WP(C)/4374/2021	RANJIT BARMAN <b>Versus</b> ASSAM FISHERY DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR B KAUSHIK MR. S HAZARIKA	SC, AFDC
17	WP(C)/4377/2021	GAURAV KUMAR SHUKLA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K TALUKDAR U PRASAD	GA, ASSAM
18	WP(C)/4385/2021	PEOPLES ORGANISATION FOR WELFARE, EMPOWERMENT AND RESEARCH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS <b>ADMISSION</b>	MR. S BANIK A N HUSSAIN	GA, ASSAM
19	WP(C)/2440/2014	JAGADISH CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MS. P D CHOUDHURY MR. K K GOSWAMI MS. M PAUL	GA, ASSAM MR. P S DEKA (SC, REVENUE DEPTT.) MS. B BHUYAN SC, PWD
20	WP(C)/2054/2020 FIXED	PRASSANNA DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S BANIK A N HUSSAIN MS S BORA	MR. R BORPUJARI, SC FINANCE DEPTT. SC, REVENUE AND DISASTER MANAGEMENT DEPT SR. GA, ASSAM SC, IWT SC, REVENUE
21	WP(C)/5019/2020	MANIK KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
22	WP(C)/1409/2021	ARCHITA DAS DEY @ ARCHITA DAS @ ARCHITA DAS MAHANTA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. D DOLEY MS S P CHETRY	ASSTT.S.G.I. SC, CBSE
23	WP(C)/2361/2021 FIXED	LT COL SUNIL YADAV (RETD) <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	MR. U K GOSWAMI ASSTT.S.G.I.
24	WP(C)/2979/2021	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION ANR. <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR N DUTTA MR. N SARKAR	MR G N SAHEWALLA (R-2) MR. B SARMA MS. N K DEVI (R-2) MR. N ANIX SINGH (R-2) SC, NF RLY SC, SC, IRCTC
25	WP(C)/3032/2021	FATIK BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, APDCL MR. B PATHAK MR. R THADANI MR B HAZARIKA SC, GMC SC, G M D A

26	WP(C)/3033/2021	ASSAM AIR PRODUCTS PVT. LTD <b>Versus</b> OIL INDIA LTD. AND 6 ORS	MR K P PATHAK MR. I KALITA MR. K P PATHAK	MR S N SARMA SENIOR ADVOCATE MR B D DAS (R-7) MR H K SARMA (R-7) MR H GUPTA (R-4 to 6) MR. M HUSSAIN MR. K KALITA MS. S GHOSH MR. D THAOSEN (R-7) MS. C BASUMATARY SC, O I L
----	-----------------	--	---	--

**ORDERS**

27	WP(C)/1384/2020 FIXED	CENTRAL ADMINISTRATIVE TRIBUNAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A DHAR	GA, ASSAM MR. A K DAS MR. M J GOGOI SC, REVENUE
28	I.A.(Civil)/1340/2021 B/O in WP(C)/624/2021 <b>WITH</b> WP(C)/624/2021	M/S NAHAR AND SONS SERVICE STATION <b>Versus</b> UNION OF INDIA AND 6 ORS.  M/S NAHAR AND SONS SERVICE STATION <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED  MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	GA, ASSAM MR. P P DUTTA ASSTT.S.G.I.  GA, ASSAM MR. P P DUTTA MR H GUPTA MS P SARMA ASSTT.S.G.I.
29	WP(C)/2699/2021 FIXED	RAJ KUMAR BAJAJ <b>Versus</b> STRESSED ASSETS STABILIZATION FUND AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	MR. R J DAS
30	WP(C)/3225/2021	VEDANG RADIO TECHNOLOGY PRIVATE LIMITED, AND ANR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. U K NAIR MR. M DUTTA MR. A BHATTACHARYYA	MR. M K CHOUDHURY MR. S CHAKRABORTY SR, GA, ASSAM
31	WP(C)/3561/2021 FIXED	SATYA TALUKDAR @ SATYA RAM TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM SC, APDCL SC. REVENUE

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,6th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Mat.App./6/2021	SMTI. JINA MAHANTA PATWARY <b>Versus</b> SRI HAMANTA PATWARY	MRS. R MOMTAZ MR. A I UDDIN	MR. T R SARMA
	<b>WITH</b>			
2	Mat.App./69/2019	SMTI. JINA MAHANTA PATWARY <b>Versus</b> SRI HAMANTA PATWARY	ALHAJJ INAM UDDIN MRS. R MOMTAZ	MR. T R SARMA MR. A K ROY
<b>ORDERS</b>				
3	CrI.A./297/2016 WITH OFFICE NOTE AND LCR & P.B.	SRI PRADIP BHARALI <b>Versus</b> STATE OF ASSAM and ANR	MR.S SHARMA MR.J ALI MS.P TALUKDAR MR.M P SARMA MS.B M CHETRI	PP, ASSAM
4	CRL.A(J)/54/2017 WITH OFFICE NOTE AND LCR & P.B.	SMT. BIJULI BALA RAVA <b>Versus</b> THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
5	CrI.A./49/2018 WITH OFFICE NOTE AND LCR & P.B.	HAR SING TERON <b>Versus</b> STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR Z KAMAR MR. T N DAS MS.R DEKA MR. R BORA MRS. S ISLAM MR.S S GOSWAMI MS. A GOSWAMI	PP, ASSAM
	<b>WITH</b>			
6	CrI.A./74/2021	HARMON PATOR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K K DEY MR R M DAS MR V K BAROOAH	PP, ASSAM
	<b>WITH</b>			
	I.A.(CrI.)/156/2021 <b>in</b> CrI.A./74/2021	HARMON PATOR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K K DEY MR R M DAS MR V K BAROOAH	PP, ASSAM
7	I.A.(CrI.)/125/2019 WITH LCR AND P.B. <b>in</b> CrI.A./70/2018	SHRI BHARAT BORA <b>Versus</b> STATE OF ASSAM AND ANR	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA	PP, ASSAM

	<b>WITH</b> CrI.A./70/2018	SHRI BHARAT BORA <b>Versus</b> STATE OF ASSAM	MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN	PP, ASSAM
8	I.A.(CrI.)/1080/2019 WITH LCR, FIXED <b>in</b> CrI.A./464/2019	SRI DIPAK DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> CrI.A./464/2019	SRI DIPAK DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
9	CRL.A(J)/71/2020 WITH OFFICE NOTE AND LCR 4 FILES	SANJIB MAHANTI <b>Versus</b> THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
10	CRL.A(J)/74/2020 WITH OFFICE NOTE AND LCR 4 FILES	BILAL UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A TEWARI, AMICUS CURIAE	PP, ASSAM
11	I.A.(CrI.)/305/2020 WITH OFFICE NOTE WITH LCR 12 FILES AND P.B. 4 NOS <b>in</b> CrI.A./136/2020	SARLONGRI TERANG AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
	<b>WITH</b> CrI.A./136/2020	SARLONGRI TERANG AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
12	<b>WITH</b> CrI.A./135/2020	SARSING TERON AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/304/2020 <b>in</b> CrI.A./135/2020	SARSING TERON AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
13	I.A.(CrI.)/416/2020 WITH OFFICE NOTE AND LCR <b>in</b> CrI.A./174/2020	SRI PADUM NAYAK @ BIKASH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K MEDHI	PP, ASSAM
	<b>WITH</b> CrI.A./174/2020	SRI PADUM NAYAK @ BIKASH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K SINGHA MR D K MEDHI	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

-

-----

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Monday,6th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2115/2021	SHANUR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN MR. L KHAN	PP, ASSAM
2	Bail Appln./2117/2021	ALOK DAS <b>Versus</b> THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
3	Bail Appln./2135/2021	PARAG KR. DAS <b>Versus</b> THE STATE OF ASSAM	MR D J DEKA	PP, ASSAM
4	Bail Appln./2155/2021	PRASANTA RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
5	Bail Appln./2163/2021	MD. SANFUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
<b>MOTION</b>				
6	AB/2414/2021	MUSATAQUE AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. Z HAMMAD MR. S MUNIR	PP, ASSAM
7	AB/2572/2021	ABDUL MALIK <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR S R NAWAZ	PP, ASSAM
8	AB/2578/2021	MATI RAM KUTUM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
9	AB/2584/2021	SOMESWAR NATH <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
10	AB/2588/2021 B/O	TAHIR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
11	AB/2599/2021	MUKUL CHANDRA BORUAH <b>Versus</b> THE STATE OF ASSAM	MR H K SARMA MR. PRAN BORA MR. M SAHEWALLA	PP, ASSAM
12	AB/2600/2021	SATYA RANJAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. S D PURKAYASTHA MR S CHOUDHURY	PP, ASSAM

13	AB/2601/2021	MIZANUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
14	AB/2603/2021	MUSFIRATUL MUTTAKIN <b>Versus</b> THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
15	AB/2607/2021	TARUN BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. Y SIKDAR	PP, ASSAM
16	AB/2613/2021	AJOY RAY <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
17	AB/2614/2021	HASHIDUL ISLAM @ HASHI ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR N AHMED MR G P CHETIA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
18	AB/3641/2020	JINTU BORAH <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
19	AB/3519/2020	DIGANTA KONWAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
20	AB/618/2021 FIXED	MD. HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MRS C R TODI	PP, ASSAM
21	AB/665/2021	RAJ KUMAR AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. P K GARODIA MR D SARMA	PP, ASSAM
22	AB/956/2021 FIXED	RISHI ROY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S ROY MR. M H LASKAR	PP, ASSAM
23	AB/1255/2021	NARAYAN PRASAD AGARWALA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS L CHOUDHURY	PP, ASSAM
24	AB/1327/2021 FIXED	MILON BHUYAN @ MILAN BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
25	AB/1785/2021	JUNAIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
26	AB/1808/2021 FIXED	SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
27	AB/1984/2021 FIXED	SYED BINYAMIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
28	AB/2006/2021	MANUJ GOGOI @ NARAYAN GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
29	AB/2011/2021	SMTI. BANTI LALUNG AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
30	AB/2013/2021	RAGHUBIR SINGH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. M K DAS	PP, ASSAM
31	AB/2038/2021	ROSHAN CHAND AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
32	AB/2025/2021 FIXED	SRI NRIPENDRA CH DEKA @ NIPEN DEKA, <b>Versus</b> THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM



33	AB/2049/2021	AJIT KUMAR RAY <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
34	AB/2076/2021	BISHNU DAS <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
35	AB/2146/2021	JAMANUDDIN ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K SAHU MR P CHOUDHURY	PP, ASSAM
36	AB/2165/2021 FIXED	JAYANTA DIHINGIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
37	AB/2342/2021 FIXED	MD NAKIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII	PP, ASSAM
38	AB/2343/2021 FIXED	AJIT DEKA <b>Versus</b> THE STATE OF ASSAM	MR J P DAS MR. A R TAHBILDAR	PP, ASSAM
39	AB/2364/2021	NITUL DAS <b>Versus</b> THE STATE OF ASSAM	MS L DAS MS. S DAS	MR. A R SHOME (FOR INFORMANT) MR A J GHOSH (FOR INFORMANT) PP, ASSAM
40	AB/2377/2021	MD. JOHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR R ALI	PP, ASSAM
41	AB/2382/2021 FIXED	MD. ASHIQUL HOQUE ALIAS ASHIQUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM PP, ASSAM
42	AB/2388/2021 FIXED	JAKIR HUSSAIN BARBHUIYA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN	PP, ASSAM
43	AB/2389/2021 FIXED	INAMUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B RAHMAN MR R DHAR	PP, ASSAM
44	AB/2404/2021 FIXED	USMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
45	AB/2412/2021 FIXED	KAMAL KHAN <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
46	AB/2413/2021 FIXED	NAWAZIS KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S KALITA MS P MISHRA	PP, ASSAM
47	AB/2427/2021 FIXED	SYED SHIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,6th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH - II AND I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5665/2020	REKHAMONI DEKA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MR D BANIA MR. F A HASSAN MS. J GHOSH	SC, SEC. EDU. MR. S BARUAH, GA, ASSAM MR. D MAZUMDAR, ADDL. ADV. GENERAL, ASSAM SC, BTC
2	WP(C)/1734/2021 B/O	PRANOY KANTI DAS AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A BR BHUYAN (P-2) MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY	SC, ELEM. EDU SC, N C T E
3	WP(C)/2448/2021	DR. ARCHITA BHATTACHARYYA AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR S BORTHAKUR MR. M DUTTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
4	WP(C)/2746/2021	MAHIM CH BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
5	WP(C)/2761/2021	MD SHUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
6	WP(C)/3061/2021	MANJU RANI TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA MS M DAS MS J YESMIN	SC, SEC. EDU. SC, FINANCE
7	WP(C)/4097/2021	RANAJYOTI PAYUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR J PAYENG	SC, ELEM. EDU GA, ASSAM
8	WP(C)/4122/2021	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.
9	WP(C)/4236/2021	SHAKUNTALA DEVI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC, SEC. EDU. SC, N C T E ASSTT.S.G.I. SC, G U
10	WP(C)/4301/2021	SABANA SIDDIKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU GA, ASSAM

11	WP(C)/4303/2021	JUNALI KAMAN POLONG <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
12	WP(C)/4304/2021	PRATAP BORUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
13	WP(C)/4359/2021	ANURUPA BORGHAIN BORUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR M HUSSAIN	SC, ELEM. EDU GA, ASSAM
14	WP(C)/4373/2021	BADSHA MIAH <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. S K GOSWAMI MR. N BARMAN	SC, SEC. EDU. SC, N C T E SC, G U ASSTT.S.G.I.
<b>ADMISSION</b>				
15	WP(C)/8807/2019 B/O	MINAKHI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D GOGOI MR. S BARTHAKUR	SC, ELEM. EDU GA, ASSAM
16	WP(C)/8963/2019	TRANS INDIA DEVELOPERS LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S SHARMA ASSTT.S.G.I. SC, INCOME TAX
17	WP(C)/9497/2019 B/O	BIPIN CHULADHARA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	GA, ASSAM SC, EDU
18	WP(C)/834/2020	LALON PROSAD DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, SEC. EDU.
19	<b>WITH</b> WP(C)/1254/2020	BIRALA SINGHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR G BHARADWAJ	SC, SEC. EDU. MR J ABEDIN MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN
20	<b>WITH</b> I.A.(Civil)/1137/2020 <b>in</b> WP(C)/1254/2020	LALON PROSAD DAS <b>Versus</b> BIRALA SINGHA AND 4 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, SEC. EDU. GA, ASSAM
20	WP(C)/2542/2020	ABDUS SAMAD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU
21	WP(C)/826/2021	JOYA MISRA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, SEC. EDU. DR. B AHMED GA, ASSAM MR E AHMED MR. R A CHOUDHURY
22	WP(C)/3166/2021 CAVT. NO.03852/021, B/O	BIREN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, SEC. EDU. MR. S K DAS MR G GOSWAMI (r-6) MR R KARIM SC, N C T E MR D BARMAN FOR CAVEATOR SC, DIB. UNIVERSITY
23	WP(C)/3227/2021	AJANTA DUTTA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU
<b>ORDERS</b>				
24	WP(C)/2558/2017	KHUDEJA KHATUN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MS.L WAZEEDA MRA PAUL MR.K MIRA	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
25	Cont.Cas(C)/472/2020	MAHATMA SEVAGRAM HIGH SCHOOL <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MS. S B CHOUDHURY	MR. T C CHUTIA MR D K ROY

26	Cont.Cas(C)/509/2020	GANESH BURAGOHAIN <b>Versus</b> PREETAM SAIKIA, ACS AND 2 ORS	MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D SAIKIA (R-1) MS. P CHAKRABORTY (R-1) MR B KAUSHIK (R-1)
27	WP(C)/611/2021 B/O	GAURAV CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P N GOSWAMI MR. K P PATHAK	SC, WPT AND BC SC, HEALTH SR. GA, ASSAM
28	<b>WITH</b> WP(C)/862/2021	PRIYADARSHINI KURMI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, WPT AND BC SC, HEALTH
29	WP(C)/3208/2021 CAVT. NO.04182/021,	ABDUL AZIZ AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI	SC, SEC. EDU. MR. A K DUTTA MR. B PURKAYASTHA FOR CAVEATOR

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

-----

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,6th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH - III**

**THIS BENCH WILL SIT TILL RISING OF THE DIVISION BENCH - I  
AND WILL SIT AGAIN AFTER RISING FROM DIVISION BENCH OF  
HIS LORDSHIP AND HONOURABLE MR. JUSTICE SOUMITRA SAIKIA,  
IF TIME PERMITS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3857/2021 B/O	SRI SASHI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	SC, PNRD GA, ASSAM
2	WP(C)/4366/2021	MOKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A AHMED MR J P KACHARI U U KHAN	GA, ASSAM SC, PWD
3	WP(C)/4369/2021	SRI JUGAL THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM
4	WP(C)/4370/2021	GOLAP CH BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R BORUAH	SC, P H E
5	WP(C)/4371/2021	ANJAN HAFILA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	S BORGHAIN MS. B DEVI	GA, ASSAM SC, PWD
6	WP(C)/4381/2021	KASHMIRI TERONPI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, AG SC, FINANCE SC, K A A C SC, P H E
<b>ADMISSION</b>				
7	WP(C)/5813/2017 FIXED	MANGALU NATH <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. MS.B SARMA ASSTT.S.G.I.
8	WP(C)/4751/2018 B/O	BIREN SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U C BHATTACHARYYA MR. S S BARUAH	GA, ASSAM
9	WP(C)/2550/2019 B/O	MOHAN CHAUHAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. R BORA	MR. K GOGOI ( C.G.C.) ASSTT.S.G.I.

10	WP(C)/4536/2019 B/O	SHYAMA CHARAN RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	GA, ASSAM SC, AG MR. R K TALUKDAR SC, FINANCE
11	WP(C)/5925/2019 B/O	PROMOD BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS. N D SARMA	MR. S BORTHAKUR GA, ASSAM MS. D S NEOG (SC, CO- OPERATION DEPTT., (R- 2 & 3)) MR. S S ROY MS. M D BORAH MS. M D BORAH
	<b>WITH</b>			
12	WP(C)/5943/2019	UPENDRA NARAYAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS. L HMAR	MR. S BORTHAKUR GA, ASSAM MS. D S NEOG (SC, CO- OPERATION DEPTT., (R- 2 & 3)) MR. S S ROY
	<b>WITH</b>			
13	WP(C)/6059/2019	AROTI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. N D SARMA MR. K KALITA MR. M R CHOUDHURY MS. L HMAR	GA, ASSAM MS. D S NEOG (SC, CO- OPERATION DEPTT., (R- 2 & 3))
	<b>WITH</b>			
14	WP(C)/6064/2019	DIPAK KUMAR BAWRI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS. N D SARMA	GA, ASSAM MS. D S NEOG (SC, CO- OPERATION DEPTT., (R- 2 & 3))
	<b>WITH</b>			
15	WP(C)/6081/2019	PRABIN CHANDRA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS. N D SARMA	GA, ASSAM MS. D S NEOG (SC, CO- OPERATION DEPTT., (R- 2 & 3))
	<b>WITH</b>			
16	WP(C)/6096/2019	SIDDHESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS. L HMAR MS. N D SARMA	MR. S BORTHAKUR GA, ASSAM MS. D S NEOG (SC, CO- OPERATION DEPTT., (R- 2 & 3)) MR. S S ROY
	<b>WITH</b>			
17	WP(C)/6143/2019	KHARGESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS. N D SARMA	MR. S BORTHAKUR GA, ASSAM MS. D S NEOG (SC, CO- OPERATION DEPTT., (R- 2 & 3)) MR. S S ROY
18	WP(C)/6867/2019 FIXED	DIPAMANI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, AG MD M S ALI MR. R K TALUKDAR (R-5) SC. REVENUE
19	WP(C)/8890/2019 FIXED	ABDUL HAKIM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	GA, ASSAM
20	WP(C)/9514/2019 FIXED	SATYAJIT SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR A JAIN MR S DAS MR S A HUSSAIN	GA, ASSAM
	<b>WITH</b>			
21	WP(C)/9516/2019	SUDIPTA GOSWAMI BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR A JAIN MR S DAS MR S A HUSSAIN	GA, ASSAM

22	WITH WP(C)/9518/2019	AMARJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR A JAIN MR S DAS MR S A HUSSAIN	GA, ASSAM
23	WP(C)/1087/2020 FIXED	ADHESH KALUWAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	GA, ASSAM SC, HEALTH
24	WP(C)/3915/2020 FIXED	AMINUL ISLAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MR. A H M R CHOUDHURY MS. S S ZIA	MR. S C KEYAL GA, ASSAM MS G HAZARIKA MISS P DAS MR A DEY
25	WP(C)/5414/2020 FIXED	NAMITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA MS P SARMA	SC, CO OP MR G CHOUDHURY MR K K GOSWAMI SC, AIDC
26	WP(C)/259/2021 B/O	NO. AR -270 SECOND IN COMMAND (2IC) SHASHI KANT THAKUR AND 148 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. A K DUTTA ASSTT.S.G.I.
27	WP(C)/1085/2021 FIXED	AMIYO KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. M BARMAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, PNRD GA, ASSAM SC, FINANCE
28	WP(C)/1626/2021 B/O	RUBI SAIKIA BHOWMIK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS A CHAKMA L CHOUDHURY	SC, AG SC, P H E SC, PENSION
29	WP(C)/2296/2021 B/O	CHANDRA KANTA DAS <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. K R PATGIRI MS. C DAS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE SC, A G V B
30	WP(C)/2590/2021 WP(C) 237/2017,238/2017,239/2017, 241/2017,242/2017,244/2017 (ALL D/O), B/O	MINA ARA BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N B GOHAIN	GA, ASSAM MR. U K NAIR (SC, GHC, R-3) MR. A K DUTTA (R-4) MR. A K DUTTA (R-4) ASSTT.S.G.I.
31	WP(C)/3389/2021 FIXED	CHUNGKHOSEIEM LIENTHANG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
32	WP(C)/3420/2021 FIXED	RAMANANDA DEORI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM
33	WP(C)/3446/2021 FIXED	SUBHANKAR SARKAR AND 237 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. U PATHAK MR. D J DAS MS N MAHANTA	GA, ASSAM MR. K K PARASAR ASSTT.S.G.I.
34	WP(C)/3476/2021 FIXED	SMTI GITANJALI KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY	SC, AGRI. DEPARTMENT SC, G U
<b>ORDERS</b>				
35	W.P.(CrI.)/9/2019 FIXED	TULU MONI DAS <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR J C BORAH	GA, ASSAM MR. S S ROY MR. D NATH ASSTT.S.G.I. SC, RAILWAY
36	W.P.(CrI.)/7/2021 FIXED	FARIDA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS	GA, ASSAM

37	W.P.(Cri.)/14/2021 FIXED	RISHA HANDIQUE GOHAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MS B BORA MR J DAS	GA, ASSAM
38	I.A.(Civil)/348/2021 FIXED in WP(C)/4648/2020	SHIV NARAYAN BALAI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA
	<b>WITH</b> WP(C)/4648/2020	SHIV NARAYAN BALAI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA (C.G.C., R1- R3, R5) ASSTT.S.G.I.
39	WP(C)/512/2021 B/O	BIRSING BORO <b>Versus</b> THE INDIAN BANK AND 3 ORS	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE MS R SAHA	
40	I.A.(Civil)/573/2021 FIXED in WP(C)/6082/2018	THE REACH DREDGING BARAK SPV PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MRS L BORUAH MS M BORAH MR. B B BORAH	MR. M H RAJBARBHUIYAN SC, FOREST
	<b>WITH</b> WP(C)/6082/2018	SRI PRANESH BHUYAN (UNIT-1) AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY MR. M H RAJBARBHUIYAN MS. S RASUL	MR. H NATH (R7) MRS L BORUAH (R-7) GA, ASSAM MR D DAS (R7) MR A KALITA (R7) MR. S D PURKAYASTHA MS M BORAH (R-7) MR. B B BORAH (R-7) MR. S DUTTA, SC, FOREST DEPTT. FOR CAVEATOR MR. A DEKA
	<b>WITH</b> I.A.(Civil)/1286/2021 in WP(C)/6082/2018	PRANESH BHUYAN (UNIT-1) AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M H RAJBARBHUIYAN	MS. M BORAH SC, FOREST
41	WP(C)/3403/2021 FIXED	DHARANIDHAR SARMA AND 2 ORS <b>Versus</b> ASSAM STATE WAREHOUSING CORPORATION (ASWC) AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

-

-----

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,6th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 9**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/2330/2020 FIXED	RAMENDRA NATH BISWAS <b>Versus</b> TAPAN DAS	MR. S C KEYAL MS S DAS	MR. P MAHANTA MR. R B GOHAIN
2	WP(C)/3229/2020 FIXED	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR. J SINHA	SC, GMC SC, GDD

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,6th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH - IV AND I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/2026/2017 P/H FIXED (AT 3.00 PM)	AAR PEE INDUSTRIES PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	DR. A SARAF MR.D BARUAH MS.B DAS MR.N B P SINGHA	GA, ASSAM MR.Y DOLOI(R- 1-5) MR D MOZUMDAR (ADDL. A.G., ASSAM) MR.N DEKA(R-6) MR. R BORPUJARI MR.M GOGOI R-6 SC, IOC MR G BORDOLOI
2	WP(C)/2026/2016 FIXED	HAREKESTO BARMAN and 53 ORS. <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	MR. H R A CHOUDHURY MR. A F N U MOLLAH MR. F U BORBHUIYA MR. A AHMED	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.)(R-2) SC, FINANCE SC, WATER RESOURCE SC, BTC
3	WP(C)/6604/2018 B/O	PRIYANKA GOGOI <b>Versus</b> UNION OF INDIA AND 5 ORS.	MRS M D CHOWDHURY MS. R K SAINI	MR P BHARADWAJ GA, ASSAM ASSTT.S.G.I.
4	WP(C)/5434/2019 CAVT. NO.0680/2019 B/O	MAKSUS AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. B J GHOSH MR. N H BARBHUIYA MS N J BEGUM	MR H I CHOUDHURY SC, PNRD GA, ASSAM FOR CAVEATOR
5	WP(C)/5462/2019 FIXED	KALASAND BAISHNAB AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A K BARUAH MR. D BORA MR. B GOSWAMI	SC, CO OP MR. D DAS MR. B J TALUKDAR
6	WP(C)/3060/2020	DANIEL LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR D GOGOI MR. S BOIRAGI	GA, ASSAM MR. A K DUTTA MR P NAYAK MR A CHALIHA ASSTT.S.G.I.
7	WP(C)/3603/2020 B/O	ABDUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R Deka MS D N RABHA MR. M A AHMED	GA, ASSAM SC, REVENUE SC, FINANCE

8	WP(C)/4389/2020 B/O	GAUTAM LAHKAR AND 2 ORS <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 8 ORS	MR. S BORA MR. D P MANDAL MS J RAJKUMARI	MR G N SAHEWALLA (R7) MD ASLAM MR D SENAPATI (R7) MR. MANAS J MISRA MR. A CHETIA (R7) MS. S. TODI (R7) MR H K SARMA (R7) SC, G M D A SC, GMC
9	WP(C)/5048/2020 B/O	PRIYA PAL BHIKKHU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M B BARUAH	GA, ASSAM SC, WPT AND BC
10	WP(C)/5228/2020 FIXED	HASTING TERON AND 78 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM SR. SC, APGCL SC, K A A C
11	MACApp./80/2021 B/O	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> RASHIDA BEGUM AND 6 ORS (E)	MRS B ACHARYA MR. A ACHARYA	MR. M AHMED
	<b>WITH</b> I.A.(Civil)/727/2021 <b>in</b> MACApp./80/2021	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> RASHIDA BEGUM AND 6 ORS (E)	MRS B ACHARYA MR. A ACHARYA	
12	WP(C)/566/2021 FIXED	RADHE SHYAM BAROI AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B SINHA	GA, ASSAM A K DUTTA ASSTT.S.G.I.
13	WP(C)/1496/2021 FIXED	M/S GOB ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM	GA, ASSAM SC, FOREST
	<b>WITH</b>			
14	WP(C)/2175/2021	M/S GOB ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM	GA, ASSAM SC, FOREST
15	WP(C)/3088/2021 FIXED	M/S SRISTI DEVELOPMENT SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MR. A K GUPTA MR. K BORUAH MS M NIROLA MR K J SAIKIA	GA, ASSAM
16	WP(C)/3172/2021 B/O	MITRAJYOTI DEKA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MS T J SAHEWALLA MR. M SAHEWALLA	MR. R DUBEY (r-6) MS. A B KAYASTHA (r-6) MR. A N I HUSSAIN (r-6) MR D MAHANTA SC, GMC SC, G M D A
17	WP(C)/3234/2021 FIXED	KHODA TAGIA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MS S SARMA HAZARIKA MR A ATREYA	GA, ASSAM GA, AP
18	WP(C)/3258/2021 FIXED	M/S RISHA INFRASTRUCTURE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. R MAZUMDAR MR H BEZBARUA SC, FOREST
19	WP(C)/3609/2021 FIXED	DURLAV SARMAH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI	SC, PNRD GA, ASSAM MR. A SARMA L SANGTAM MR H KALITA

**ORDERS**

20	WP(C)/7211/2017	JHANTU PAUL and 11 ORS. <b>Versus</b> THE BODOLAND TERRITORIAL AREA DISTRICT and 6 ORS.	MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	DR. B AHMED MR. A SATTAR MR. N HAQUE MR. A K AZAD MR. P P BORTHAKUR MAYUR DAS SC, BTC
----	-----------------	--	---	---

21	Cont.Cas(C)/166/2018	DHARMA KANTA CHARAH AND ANR. <b>Versus</b> ANANDA KR. DAS AND ORS.	MR D GOGOI MR. M BISWAS MR. J ABBAS MS M DAS MR. S BARTHAKUR	MR. R BORPUJARI MR. B GOGOI (R2) MS. M DEVI(R-5) MR. A DAS (R-5) MR P NAYAK (R2) MR. B GOGOI MS. N BORDOLOI (R2)
22	MACApp./555/2019 B/O	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ABDUL BATEN AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR A N AHMED MR. A HUSSAIN
23	MACApp./221/2020 WITH LCR B/O	SAMINA KALITA <b>Versus</b> THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR H DAS	MR. A ROSHID MRS. S ROY MS. M R DEVI MS. I DAS
24	I.A.(Civil)/258/2020 B/O <b>in</b> RFA/17924/2019  <b>WITH</b> RFA/17924/2019 (Filing Number)  <b>WITH</b> I.A.(Civil)/17926/2019 (Filing Number)	THE ASSAM CO OPERATIVE APEX BANK LIMITED AND 2 ORS <b>Versus</b> INSTITUTE OF INTEGRATED RESOURCE MANAGEMENT  THE ASSAM CO OPERATIVE APEX BANK LIMITED AND 2 ORS <b>Versus</b> INSTITUTE OF INTEGRATED RESOURCE MANAGEMENT  THE ASSAM CO OPERATIVE APEX BANK LIMITED AND 2 ORS <b>Versus</b> INSTITUTE OF INTEGRATED RESOURCE MANAGEMENT	MR. D SAIKIA MR. P N GOSWAMI MR. K K DUTTA	MR. D MOZUMDER MR. S BISWAS
25	I.A.(Civil)/723/2021 WITH WP(C) 4777/2010 (D/O) B/O <b>in</b> WP(C)/4777/2010 <b>WITH</b> I.A.(Civil)/721/2021	NAZRUL HAQUE MAZARBHUIYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.  NAZRUL HAQUE MAZARBHUIYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N H MAZARBHUIYAN	GA, ASSAM  GA, ASSAM
26	I.A.(Civil)/913/2021 FIXED <b>in</b> WP(C)/983/2021  <b>WITH</b> WP(C)/983/2021	MAHESH KUMAR CHANANI <b>Versus</b> ABDUL AZIZ MIAH AND 10 ORS.  ABDUL AZIZ MIAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DEKA  MR. M DUTTA MR. K ISLAM	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD SC, REVENUE  SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
27	I.A.(Civil)/1201/2021 FIXED <b>in</b> RSA/5/2020 <b>WITH</b> RSA/5/2020	SUKANTA ROY AND ANR. <b>Versus</b> MADHURI GHOSH MAJUMDER  SRI SUKANTA ROY AND ANR <b>Versus</b> SMTI. MADHURI GHOSH MAJUMDER AND ANR	MR. A C SARMA MR G BHARADWAJ MR B DEORI  MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. A R SHOME  MR. B C DAS (R1) MR. S CHAUHAN (R1) MR. A R SHOME (R1) MR. S CHAUHAN (R1) MR. P MAZUMDER (R1)
28	WP(C)/3402/2021 CAVT. NO.04772/021, FIXED	RONGPUR CO-OPERATIVE SOCIETY LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. M U MAHMUD MR S H MAHMUD	SC, CO OP MS. S T BOKTH FOR CAVEATOR
<b>HEARING</b>				
29	WP(C)/2693/2012 B/O	BIREN SARMA and 5 ORS. <b>Versus</b> UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY SC, NF RLY

30	<b>WITH</b> WP(C)/1131/2012	RAILWAY CATERING AND VENDING CONTRACTOR ASSOCIATION and ANR. <b>Versus</b> THE UNION OF INDIA and ORS	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.U K NAIR MR.A BARKATAKI MR.A CHETRY SC, NF RLY
31	<b>WITH</b> WP(C)/2689/2012	DIMBESWAR GOGOI and 3 ORS. <b>Versus</b> UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY SC, NF RLY
32	MACApp./297/2016 B/O, WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. GANGA KALITA and 6 ORS.	MS.R D MOZUMDAR MS.N SARMA MS.B BARUAH	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.G KHANDELIA MR.A DEKA
	<b>WITH</b> I.A.(Civil)/431/2021 <b>in</b> MACApp./297/2016	GANGA KALITA AND 5 ORS. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. K K DUTTA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

-

-----

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,6th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2131/2021	LONGKI PHANGCHO <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MR. C HANSE	PP, ASSAM
2	Bail Appln./2133/2021	SEHABUDDIN MALLIK @ SAHABUDDIN, SAHABUDDIN MALLIK <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
3	Bail Appln./2136/2021	ABDUL AWAL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MRS. S ISLAM MS R DEKA	PP, ASSAM
4	Bail Appln./2137/2021	DR. JIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S AHMED MR. T DEURI MS T WAPANGLA	PP, ASSAM
5	Bail Appln./2139/2021	MD. EKRAMUL HAQUE @ HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
6	Bail Appln./2143/2021 B/O	ROHIZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
7	Bail Appln./2145/2021	AMULYA KR DAS <b>Versus</b> THE STATE OF ASSAM	MR D J HALOI MR A J DAS	PP, ASSAM
8	Bail Appln./2147/2021	MD. SOHID ALI <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
9	Bail Appln./2152/2021	MUKUNDO DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
10	Bail Appln./2153/2021	ABDUL BAREK <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN	PP, ASSAM
11	Bail Appln./2158/2021	MD ASADUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

12	Bail Appln./2160/2021	ABDUL RASID @ ABDUL RASHID AND ANR <b>Versus</b> THE STATE OF ASSAM	MD K RAHMAN MR. S ALAM	PP, ASSAM
13	Bail Appln./2161/2021	MD. SABIR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
14	Bail Appln./2164/2021	GOJEN TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM

**MOTION**

15	AB/2589/2021	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
16	AB/2594/2021	BARUN ADHIKARI <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
17	AB/2595/2021	HASMAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
18	AB/2597/2021	CHAMPAK JYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM MR. R ULLAH	PP, ASSAM
19	AB/2598/2021	ANOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S Ali MR K DAS	PP, ASSAM
20	AB/2602/2021	KUMUR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
21	AB/2604/2021	MUKTI PRASAD GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	
22	AB/2605/2021	FOYJAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM
23	AB/2606/2021	ABBES ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A H MONDAL	PP, ASSAM
24	AB/2608/2021	PARTHA PRATIM MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MR. A KHOUND MS B BORA MR J DAS MR N K DEV NATH	
25	AB/2610/2021	MOME E GOGOI BORAH <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
26	AB/2611/2021	SADHAN SARKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MD A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM

**BAIL HEARING (BA)**

27	Bail Appln./610/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. JEHERUL ALI @ JEHERUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
28	Bail Appln./1810/2021 FIXED	SAIJUDDIN KHANDAKAR <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
29	Bail Appln./1892/2021 FIXED	SON KUMAR DAS @ SONMONI DAS <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
30	Bail Appln./1941/2021 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	PP, ASSAM

31	Bail Appln./1942/2021 FIXED	RAJ BABU SINGH <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM
32	Bail Appln./1990/2021 FIXED	RAIHM ALI @ RAHIM ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN B ALI	PP, ASSAM
33	Bail Appln./2095/2021 FIXED	RAJIB BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
34	AB/3476/2020 FIXED	KONGJAM HOMEN SINGH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
35	AB/779/2021 FIXED	REJAUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	PP, ASSAM
36	AB/1003/2021 FIXED	ANISUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
37	AB/1053/2021 FIXED	GULZAR KHAN <b>Versus</b> THE STATE OF ASSAM	MR S PRODHANI	PP, ASSAM
38	AB/1164/2021 FIXED	LEELABATI BHUYAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
39	AB/1322/2021 FIXED	SADDAM HUSSAIN AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR A A DEWAN MS M DEKA MR S PRODHANI	MR. M R KHANDAKAR PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/283/2021 <b>in</b> AB/1322/2021	NUR ASHURA SIDDIKA <b>Versus</b> SADDAM HUSSAIN AND 35 ORS	MR. M R KHANDAKAR	MR A A DEWAN PP, ASSAM
40	AB/1459/2021 FIXED	KESHAB PAUL AND 1 ORS <b>Versus</b> THE STATE OF ASSAM	MR L K RAJKONWAR MR. B K DAIMARI	PP, ASSAM
41	AB/1844/2021 FIXED	SAMBHU BARMAN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
42	AB/1848/2021 FIXED	PARTHA PRATIM CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
43	AB/1867/2021 FIXED	AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK MR A ALI MR. Y ALI	PP, ASSAM
44	AB/1954/2021 FIXED	MIZANUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM
45	AB/1965/2021 FIXED	INJAMUL HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	MR A KAKOTI PP, ASSAM
46	AB/2247/2021 FIXED	JIYARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. M UDDIN MR A K DAS	PP, ASSAM
47	AB/2248/2021 FIXED	SAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM
48	AB/2250/2021 FIXED	HASMAT ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM



49	AB/2265/2021 FIXED	EMAN ALI PRODHANI @ HOBI PRODHANI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
50	AB/2272/2021 FIXED	MOJJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
51	AB/2276/2021 FIXED	LONG SING TERON <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
52	AB/2308/2021 FIXED	HIFZUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MS. R CHOUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM

**ORDERS**

53	I.A.(CrI.)/255/2020 AB 774/2020(D/O), FIXED <b>in</b> AB/774/2020	MALAYA GHOSH <b>Versus</b> BIDYUT DAS AND ANR	MR. S S S RAHMAN MR. M R SODIAL MS. M GHOSH	MR N DUTTA (R1) MR. S C BISWAS (R1) MR. P S BISWAS (R1) PP, ASSAM (R2)
54	I.A.(CrI.)/328/2021 FIXED <b>in</b> Bail Appln./1904/2021 <b>WITH</b> Bail Appln./1904/2021	JIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM  JIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN B ALI  MR. S K JAIN B ALI	PP, ASSAM  PP, ASSAM
55	I.A.(CrI.)/338/2021 IN BA 1779/2021(D/O) B/O (03/09/2021) <b>in</b> Bail Appln./1779/2021	AJIT GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N GOGOI MR B ISLAM MR B ISLAM	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,6th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2120/2021	SHAH JALAL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
2	Bail Appln./2126/2021	PRASENJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
3	Bail Appln./2127/2021	MRINMOY DEKA <b>Versus</b> THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
4	Bail Appln./2130/2021	MATIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B C DAS	PP, ASSAM
5	Bail Appln./2132/2021	CHANDRA HANDIQUÉ <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
6	Bail Appln./2134/2021	ABU SUFIAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
7	Bail Appln./2138/2021	BAMBAM KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
8	Bail Appln./2140/2021	DHIRESHWAR DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. R K BHATRA MR D BHUYAN MR A BHATRA	PP, ASSAM
9	Bail Appln./2141/2021	KHAJAL UDDIN @ KHAJUL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
10	Bail Appln./2142/2021	RASHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
11	Bail Appln./2144/2021	MD. IMRAN ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
12	Bail Appln./2146/2021	ARJUN GUPTA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM

13	Bail Appln./2148/2021	SADIK AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
14	Bail Appln./2149/2021	REJAUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
15	Bail Appln./2150/2021	MD. ABDUL WAHID <b>Versus</b> THE STATE OF ASSAM	MR. N BORUAH MS B SAIKIA	PP, ASSAM
16	Bail Appln./2151/2021	SAJEN PUMA @ SWAJENDRA PUMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	PP, ASSAM
17	Bail Appln./2154/2021	MANOJ BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MD Y ALI MR. F R CHOUDHURY	PP, ASSAM
18	Bail Appln./2156/2021	MD. REBUL HUSSAIN @ PAPU <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
19	Bail Appln./2167/2021 B/O	PRADIP CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
<b><u>MOTION</u></b>				
20	AB/2537/2021 FIXED	MONIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
21	Bail Appln./1363/2021 SCANNED COPY OF CASE RECORD, FIXED	GAUTAM SINGH @ KSH GAUTAM SINGH <b>Versus</b> THE UNION OF INDIA	DR. B AHMED MR. N HAQUE MR N J DAS	SC, NCB
22	Bail Appln./1658/2021 FIXED	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
23	Bail Appln./1829/2021 FIXED	ARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
<b>WITH</b>				
24	Bail Appln./1975/2021	KANAKJYOTI BARMAN @ KANAK BARMAN <b>Versus</b> THE STATE OF ASSAM	MR B D DAS MR H K SARMA MR. D THAOSEN	PP, ASSAM
<b>WITH</b>				
25	AB/2320/2021	NILAM PRADHANI <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
26	Bail Appln./1877/2021 FIXED	GULSHAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N H LASKAR MR. T A CHOUDHURY	PP, ASSAM
27	Bail Appln./1924/2021 FIXED	PANJAVARNAM <b>Versus</b> THE STATE OF ASSAM	MR. N BORUAH MS B SAIKIA	PP, ASSAM
28	Bail Appln./1932/2021 SCANNED COPY OF CASE DIARY, FIXED	BABUL ALI <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
29	Bail Appln./1933/2021 FIXED	SAYED ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
30	Bail Appln./1974/2021 FIXED	HAMIDA KAHTUN @ BIBI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM MR S RAHMAN	PP, ASSAM
31	Bail Appln./1978/2021 FIXED	DILIP DEBNATH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

32	Bail Appln./2014/2021 FIXED	MOKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI M M ZAMAN	PP, ASSAM
33	Bail Appln./2084/2021 FIXED	ABDUS SOBUR @ SOBUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
34	<b>WITH</b> AB/2319/2021	OSMAN GONI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
<b>BAIL HEARING</b>				
35	AB/765/2021 FIXED	APURBA CHOUDHURY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
36	<b>WITH</b> AB/764/2021	BIDYUT KR RAY <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
37	AB/858/2021 FIXED	SWAPNIL BORUAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
38	AB/872/2021 FIXED	AMIR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
39	AB/897/2021 FIXED	JAIDUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
40	AB/1093/2021 FIXED	GUPIKA KANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. N H LASKAR MR. T A CHOUDHURY	PP, ASSAM
41	AB/1156/2021 FIXED	SAJAN UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR MS A GAYARI	PP, ASSAM
42	AB/1177/2021 FIXED	HEMANTA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
43	AB/1185/2021 FIXED	AMRIT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
44	AB/1309/2021 FIXED	JAHIDUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	Mr M U Ahmed PP, ASSAM
45	AB/1622/2021 FIXED	KUDDUS ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	PP, ASSAM
46	AB/1834/2021 FIXED	PRADIP KALITA <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR S K MEDHI	PP, ASSAM
47	AB/1929/2021 FIXED	LUTFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
48	AB/2114/2021 FIXED	ABDUL SUKKUR <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	PP, ASSAM
49	AB/2279/2021 FIXED	HACHINA BIBI <b>Versus</b> THE STATE OF ASSAM	H Z SINGHA MR. S J SARMAH	PP, ASSAM
50	AB/2283/2021 FIXED	DADUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
51	AB/2338/2021 FIXED	SHAHA ALOM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	MR. N UDDIN MD. I H KHAN MR K ISLAM PP, ASSAM

52	AB/2361/2021 FIXED	JJARUL ALI @ JJIYARUL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
53	AB/2398/2021 FIXED	NIRMALA DEVI AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM

**ORDERS**

54	W.P.(CrI.)/13/2019 B/O	DR. HITESH BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
55	I.A.(CrI.)/331/2021 AB 1751/2021(D/O) <b>in</b> AB/1751/2021	AJANTA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

-

-----

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,6th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH - III AND I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1810/2016 FIXED	SMTI PRANITA NAIDU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S DASGUPTA MS.M BORAH MR. M DAS MR. M K DAS MR.M K SHARMA MSA D KALITA	GA, ASSAM(R 1 & 2)
2	WP(C)/5636/2016 FIXED	PUWAT CHANDRA UWARI and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S K JAIN MR.R K JAIN MR.K M BRAHMA MR.M BORO	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR.N HASAN(R-5) MR.J ROY(R-5) MR.A HASAN(R-5) MR.C SHARMA(R-5) MR D DAS (R5) SC, FINANCE MR.C CHAKRABORTY(R-5) MR.S BORTHAKUR(R-5) MS.S KAKATI(R-5)
3	WP(C)/7194/2017 B/O	BHARAT CH. BARUAH <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MRS A BUJARBARUAH MS.A BARUAH	SC, HEALTH SC, BTC
4	<b>WITH</b> WP(C)/703/2018	JUNAS DAIMARI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, HEALTH SC, BTC
5	WP(C)/3585/2018 FIXED	DILIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. M MAHANTA	MR. D SAIKIA (SR. ADV., (R-2, R-3 & R-4)) GA, ASSAM MR. D C BORAH (R-5, R-6 & R-9) MR. K LAHKAR (R-5, R-6 & R-9) MR. D BARMAN (R-5, R-6 & R-9) MS. M D BORAH (R-1) MR. A PHUKAN (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)

6	WP(C)/124/2019 FIXED	AJIT SAIKIA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. N U K NAIR MR. B S BASUMATARY MR. A GANGULY MR. A CHETRY MR. M P SARMA MR. A DUTTA MS. N SHYAMAL	MR S N SARMA SENIOR ADVOCATE S N SARMA (R2-R9) MR. M HUSSAIN (R2-R9) MR. K KALITA (R2-R9) SC, OIL ASSTT.S.G.I.
7	WP(C)/6062/2019 FIXED	MASON SUBASH CHANDER <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. P BARUAH MR TAPAS DAS	MRS S BARUAH ASSTT.S.G.I.
8	WP(C)/6318/2019 B/O	ZIAUDDIN MUNWARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	GA, ASSAM
9	WP(C)/7190/2019 B/O	GO-4005W KRISHNA KUMAR SHARMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS. R BORAH MR. D BORAH	MR. S C KEYAL (R-1,2,3,4 & 6) MR. B CHAKRABORTY (SC, UPSC, (R-5)) ASSTT. S.G.I.
<b>WITH</b>				
10	WP(C)/7195/2019	GO-3976P VINAY SINGH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS. R BORAH MR. D BORAH	MR. S C KEYAL (R-1,2,3,4 & 6) MR. B CHAKRABORTY (SC, UPSC, (R-5)) ASSTT. S.G.I.
<b>WITH</b>				
11	WP(C)/7217/2019	GO-4369H AMIT YADAV <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS. R BORAH MR. D BORAH	MR. S C KEYAL ASSTT.S.G.I. SC, UPSC
12	WP(C)/8395/2019 B/O	HASIBA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, AG MR. A. CHALIHA (SC, FINANCE DEPT. R-6) SC, P H E
13	WP(C)/793/2020 B/O	LOUIS MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B SAHARIA MR. A M BARBHUIYA MR. J LASKAR MS A BEGUM MR. J N ISLAM MR F Z MAZUMDER	MS. M D BORA, GA, ASSAM SC, PWD
14	WP(C)/3038/2020 B/O	DHANAMANJURI MEDHI TALUKDAR @ DHAN MANJURI MEDHI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. C DAS MS P CHAKRABORTY	SC, PNRD GA, ASSAM MR. M NATH SC, FINANCE DEPTT.
15	WP(C)/4920/2020	MOHENDRA REGON AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D SONOWAL	GA, ASSAM SC, WPT AND BC SC, FINANCE
16	WP(C)/2877/2021 FIXED	VARSHATY DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY S K HAZARIKA	SC, FINANCE AND TAXATION ASSTT.S.G.I. SR. GA, ASSAM SC, UPSC

**ORDERS**

17	WP(C)/5995/2014	BRAJA GOPAL SINHA <b>Versus</b> STATE BANK OF INDIA and 4 ORS	MR.S K GHOSH	MR.S S SHARMA(R-1) MS.L SHARMAR-1 MR.B J MUKHERJEE(R-1) MRA SHARMA
18	WP(C)/6973/2015 B/O	MRS. SANGEETA KORMEL YADAV <b>Versus</b> UNION OF INDIA and 4 ORS,	MR.S BANIK	MR.S C BISWAS(R-5) C.G.C. MS.K L R YANTHAN(R-5) MR.C K S BARUAH MR. S BISWAS(R-5) MS.A DASR-2and5 MS.T BORA(R-5) ASSTT.S.G.I.

19	Cont.Cas(C)/589/2016	SAILENDRA KUMAR BORAH and 22 ORS <b>Versus</b> F.M. JAKIR and ORS.	MR. R SARMA MR. S TAI	MR. H BURAGOHAIN MR. D SAIKIA (R5) MR. T C CHUTIA MR. B GOSWAMI MR. K K DUTTA (R6) MR. B GOGOI (R5, R6) MS. N DAS MR P NAYAK (R5, R6) MR D K ROY MISS. M BORAH MS. I KAKATI MR. S HAZARIKA MR. P KAKATI
20	WP(C)/7342/2017	DIPANKAR DAS <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MS. R R RAJKUMARI MR. A AHMED MS. D GOSWAMI	MR.R P KAKOTI(Sr.Adv.) (R-2) MR. S SAIKIA MR. U K NAIR (R-3) MR. A CHAMUAH (R-5) MR. P SAIKIA MR A B DEY (R4) MS. N SHYAMAL (R-3) MR.S SUTRADHAR (R-2) SC, IIT MS. P TAMULI MR. N J GOGOI MS. P BORGOHAIN (R-3)
	<b>WITH</b> I.A.(Civil)/1453/2018 <b>in</b> WP(C)/7342/2017	SHRI DIPANKAR DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A AHMED MS. R R RAJKUMARI MS. D GOSWAMI	ASSTT.S.G.I. SC, IIT
21	Cont.Cas(C)/209/2019 B/O	ANDIBI NATH AND 77 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
22	Cont.Cas(C)/86/2019	HALESWARI BASUMATARY AND 71 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
23	Cont.Cas(C)/164/2019	HASINA KHATUN AND 18 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
24	Cont.Cas(C)/252/2019	PANCHAMI BALA RAY AND 71 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
25	Cont.Cas(C)/303/2019	SUNITY BRAHMA AND 66 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
26	Cont.Cas(C)/333/2019	PADUMI BARAH AND 23 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
27	Cont.Cas(C)/490/2019 B/O	SAJIDA AHMED <b>Versus</b> ASHUTOSH AGNIHOTRI, I.A.S. AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR S P DAS MR. N DAS Mukesh Sharma
28	Cont.Cas(C)/616/2019	SAMSUN NAHAR <b>Versus</b> PREETAM SAIKIA AND ANR.	MR. A K DUTTA MR D C NATH MS. C. KALITA	MR. D MOZUMDER MR. A DEKA MR. P BORAH
29	WP(C)/6067/2019	RUPESWAR SAIKIA AND 55 ORS. <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR. N M DUTTA MR. S C KHOOND SC, FINANCE



30	I.A.(Civil)/2124/2020 in WP(C)/4534/2020	SUNIL KUMAR FORCE NO. 901710135 INSP/STENO <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U N CHATTRY MR. O LASKAR	ASSTT.S.G.I.
	<b>WITH</b> WP(C)/4534/2020	SUNIL KUMAR FORCE NO. 901710135 INSP/STENO <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U N CHATTRY MR. O LASKAR	MR. K GOGOI ASSTT.S.G.I.
	<b>WITH</b> WP(C)/4040/2020	SUNIL KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. U N CHATTRY MR. O LASKAR	ASSTT.S.G.I.
32	WP(C)/3134/2020	SULAV CH. BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	SC, AG SC, IRRIGATION SC, FINANCE
33	WP(C)/897/2021 B/O ON 01-09-21.	SHRI SHAH JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MR. S BISWAS	SC, PNRD GA, ASSAM
34	I.A.(Civil)/1244/2021 WITH PHOTOCOPY OF CASE RECORDS, FIXED in WP(C)/2439/2020	ABDUL AZIZ <b>Versus</b> ABDUL MANNANM AND 4 ORS.	MR. D P BORAH	GA, ASSAM MR. S CHAMARIA
35	WP(C)/2916/2021	BISWAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S ISLAM MR A HAWARI	SC, PNRD SC, AG
		<b>HEARING</b>		
36	WP(C)/2275/2014 B/O	BUHUM KR. BRAHMA and 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

-

-----

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021